## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.22/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 29/2008		
NAME OF THE COMPANY	Sanghi Threads Private Limited		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Threads Private Limited & (10) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran	PLS	9849056652	1

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. shipa represently on behalf of Y. suryanarayana	Counsel for	9849866556	ely
P- Moremany Russly.	6-8	92465012-12	15

## **ORDER**

Heard Mr.S.Chidambaram Ld. PCS for Applicant Company and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendu Reddy Ld. Counsel for the Respondent No.6 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

Member (T)

Member (J)